IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH (COURT-I)

(CAA)333(PB)/2017

In the matter of:

Hero Future Energies Pvt. Ltd. and Clean Solar Power (Hiriyur) (P) Ltd.

. PETITIONER

SECTION:

Under Section 230-232

Order delivered on 12.10.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

DEEPA KRISHAN
Hon'ble Member (Technical)

For the Petitioner /Appellant

: Mr. Rajiv Kumar, Advocate

For the Respondent/Corporate Debtor: -

For the RD (N)

<u>ORDER</u>

Learned Counsel for the petitioner is present. In 2^{nd} motion petition seeking the directions, heard the matter.

Order reserved.

(DEEPA KRISHAN)

MEMBER (TECHNICAL)

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit

12.10.2017